

Prl. Civil Judge Jr.Divn and JMFC
Smt.Sharada Koppad
III ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 1095/2009 (cross of pw)		C. Nagaiah Vs The Commissioner	B.G.V.P. T.G.R.
2	O.S. 1044/2010 (Objections)		G.R.Radha Vs Krishnappa.G.K.	EH DB
3	O.S. 500/2013 (EVIDENCE) IA/1/2013		Farhana Taz Vs L. Jayalakshmi	B.S. Yogesh
4	O.S. 490/2014 (EVIDENCE) IA/1/2014 IA/2/2014		Mohammed Iliyaz Vs Sheik Mohamood	D. Bhaskar
5	O.S. 1057/2014 (NOTICE) IA/1/2014 IA/2/2014		Chittaiah Vs Eranna	Girish.V.
6	O.S. 78/2015 (EVIDENCE) IA/2/2015 IA/1/2015 IA/3/2015		R.Balakrishna Iyer Vs Commissioner	N.Basavaraju
7	O.S. 316/2015 (HEARING) IA/2/2015 IA/1/2015 IA/3/2015		D.Parthasarathi Vs The panchayath development officer	Narasimharaju
8	O.S. 680/2015 (EVIDENCE)		Indian Red Cross Society Vs Shabbir Ahmed	R.Nagesh Rao Gaikwad
9	O.S. 1042/2015 (HEARING)		Bank of India Vs T.N.Narsimharaju	Mohamed Afroz Ahamed
10	O.S. 932/2016 (EVIDENCE) IA/1/2016 IA/2/2016		B.Renukamba Vs Nataraju.G.C.	Harishbabu
11	O.S. 224/2017 (HEARING) IA/1/2017		Jayamma Vs Lakshmamma	T.N.Narayana Swamy
12	O.S. 327/2017 (EVIDENCE) IA/1/2017 IA/2/2017		Venkatachala Vs Mahendrakumar.L.	Muralikrishna
13	EX 35/2018 (Objections)		Margadarsi chits pvt. Limited Vs P.Rashmi	Renukaiah

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14	O.S. 336/2018 (FOR MEDIATION) IA/1/2018		K.Lakkappa Vs Aiyaz Ahamed	Harikumar.K.H.
15	O.S. 717/2018 (HEARING) IA/1/2018		Sharada.N. Vs Ekbal Hussain alias Mohammed Hussain	Harish Babu.M.S
16	O.S. 912/2018 (EVIDENCE)		STATE BANK of INDIA Vs Kenchegowda	Rajanna H.
17	O.S. 4/2019 (HEARING) /1/2018		Ramakka Vs Lakshminarasamma	Obalesha
18	EX 73/2019 (NOTICE)		M/S Margadarsi Chits (K) Pvt. Ltd., Vs M. Nayanamanohara	K. Naveen Nayak
19	O.S. 592/2019 (EVIDENCE) IA/1/2019		Chikkatayamma Vs The Manager	Muralikrishna
20	O.S. 124/2019 (HEARING) IA/1/2019		Gangamma Vs Kadaraiah	Satyanarayana setty K T
Cases listed below are adjourned due to Covid 19				
21	O.S. 1051/2011 (HEARING)	30-01-2021	Lakshmamma Vs Jadiyappa	B.G.N. K.N.C.
22	EX 68/2013 (For Classification)	30-01-2021	Rajkumar Vs Ramchandraiah	H.V.Ranganatha Reddy
23	O.S. 262/2014 (Cross of P.W) IA/1/2014	30-01-2021	Ayub Sharief Vs Syed Habib @ Sab	H.V.Ranganatha Reddy
24	FDP 34/2015 (Await Report)	30-01-2021	Mahabalaiah Vs Rajanna	Aslam
25	O.S. 239/2018 (EVIDENCE) IA/1/2018	30-01-2021	Kempahanumaiah Vs T.Gopalaiah	Honnappa.N.H.
26	FDP 9/2018 (NOTICE TO RESPONDENT)	30-01-2021	Nagarathamma dead by L.Rs. C.V.Rajeshwari Vs Kaveramma	Ramesh Babu T R

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27	O.S. 372/2018 (Objections) /1/2018 /3/2018 /2/2018	30-01-2021	Impana Vs R. Nagesh Kumar	Sathish
28	O.S. 448/2018 (STEPS) IA/1/2018	30-01-2021	Radha Vs Puttamma	Veeranarayan.A.T.
29	Civil Misc 31/2018 (STEPS)	30-01-2021	Krishnamurthy.R. Vs Kempanarasamma	Krishnashasthri.T.S.
30	O.S. 289/2019 (STEPS) IA/1/2019	30-01-2021	Indian Overseas Bank Vs Kumara H.	Harish Babu.M.S
31	O.S. 305/2019 (HEARING) IA/1/2019	30-01-2021	Ramachnadre Gowda Vs Nagarathnamma	Srinivasa G.K.
32	O.S. 447/2019 (Objections) IA/1/2019 IA/2/2019	30-01-2021	T.D. Manjunatha Vs Rajanna	G.B Ravishankar
33	O.S. 492/2019 (STEPS)	30-01-2021	Canara Bank Vs Fazil Ahamed	S.R. Venugopal
34	O.S. 708/2019 (HEARING) IA/1/2019	30-01-2021	Chikkahanumanthaiah Vs B.K. Kempahonnaiah	Raghavendra Y
35	O.S. 732/2019 (Objections) IA/1/2019	30-01-2021	Daljeet Kaur Mudhar Vs Ghouse Khan	Raghavendra. Y
36	O.S. 764/2019 (Written statement and objection) IA/1/2019	30-01-2021	Chandrashekar. H Vs G.V. Shivakumaraswamy	H.T. Veeranarayan
37	O.S. 834/2019 (AWAIT SUMMONS AND NOTICE) IA/1/2019	30-01-2021	Gangadharaiah Vs Boregowda	R. Nagesh Rao Gaikwad
38	O.S. 840/2019 (STEPS) IA/1/2019	30-01-2021	N.G. Basavalingaiah Vs K.K. Anitha	Harish Babu
39	O.S. 876/2019 (HEARING) IA/1/2019	30-01-2021	S. Amuda Vs T.H. Narasimhamurthy	H.S. Bhasmangi Rudraiah
40	O.S. 990/2009 (FOR COMPLAINANCE)	01-02-2021	Shivanna Vs Sundraiah	BAR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	O.S. 603/2018 (For Compliance of Section 89 of C.P.C) IA/1/2018 IA/2/2018	01-02-2021	Shankar.K.S. Vs The Commissioner	Ramakrishnaiah S R
42	O.S. 320/2020 (For Compliance of Section 89 of C.P.C) IA/1/2020	01-02-2021	Chikkarangaiah Vs Rajanna	Thimmaiah M
43	O.S. 340/2019 (EVIDENCE)	01-02-2021	Canara Bank Vs Nataraju B.N.	Venugopal S.R.
44	O.S. 894/2019 (AWAIT SUMMONS AND NOTICE)	01-02-2021	STATE BANK of INDIA Vs Shivaraj Kumar. T.R	Mohamed Afroze Ahamed
45	O.S. 11/2020 (Written statement and objection) IA/1/2019 IA/2/2019	01-02-2021	Basavaraju.R.D. Vs Channamma	INAYATH ULLA KHAN
46	O.S. 26/2020 (EVIDENCE) IA/1/2020	01-02-2021	Kumar. K Vs Lakshmikantharaju	H. S. Giriraju
47	EX 11/2020 (ISSUE COMMISIONER WARRANT)	01-02-2021	Rangamma Vs Y.N.Shivanna	Y.N.Shivanna
48	EX 12/2020 (ISSUE COMMISIONER WARRANT)	01-02-2021	Rangamma Vs Y.N. Jayarama	Harish Babu.M.S
49	O.S. 283/2020 (SUMMONS)	01-02-2021	state Bank of India Vinayakanagar Extension Brnach Vs Shanmukha T D	Shams US Tabrez A
50	O.S. 288/2020 (SUMMONS)	01-02-2021	State Bank of India Vinayakanagar Extension Branch Vs Balakrishna T A	Shams US Tabrez A
51	O.S. 430/2020 (SUMMONS) IA/1/2020	01-02-2021	Sathyadeep D Vs Shivanna D N	Gangachanne gowda
52	O.S. 521/2020 (Objections)	01-02-2021	Vinselas Lakra Branch Manager state Bank of India Vs Nagamma	Shams Us Tabrez A

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
53	O.S. 570/2020 (FIRST HEARING)	01-02-2021	state by Bank of India Branch Manager Vinselas Lakra Vs Geetha N B	Shams Us Tabrez A
54	O.S. 584/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020	01-02-2021	Saroja G Vs Hanumakka	G N Srinivasa
55	Civil Misc 15/2020 (FIRST HEARING) IA/1/2020	01-02-2021	Ramesh B R Vs Krishbnaraju	Basavaraju K N
56	O.S. 942/2015 (Objections) IA/1/2015	03-02-2021 (11.00 AM to 02.00PM)	Leelavathi Vs Boregowda	G.H. Ravi
57	O.S. 788/2019 (Objections) IA/1/2019	03-02-2021 (11.00 AM to 02.00PM)	Yadhunandakumara Vs Jayanna	T.N. Gururaj

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<u>02.45 PM to 05.45PM</u>				
1	C.C. 3287/2010 (Cross of P.W)		T.R. Venkatesha Babu Vs T.M.N. Raju	T.N.G. T.S.K.
2	C.C. 3005/2010 (ACCUSED STATEMENT u/s 313 CrPC)		Thilak Park Police Vs Amjad Pasha @ Amjad	APP
3	C.C. 3609/2010 (summons to witness)		Thilak Park Police Station Vs WasimAkramKhan	A.P.P. B.W.
4	C.C. 585/2011 (warrant to accused)		A.Mallikarjuna Vs Ramachandra Rao.S.	HBS KS
5	C.C. 3476/2012 (warrant to accused)		Thilak Park Police Station Vs M.Bheemanna	APP
6	C.C. 4015/2014 (FOR CHARGE)		Tilak Park Police Station Vs Abdul Salim.M.M	
7	C.C. 1154/2015 (/0000) (summons to accused)		Thilak Park Police Station Vs Karim Pash	
8	C.C. 3718/2015 (HEARING)		Thilak Park P.S. Vs Raju.K.N.	
9	C.C. 5429/2018 (FOR CHARGE)		Thilak Park Police Station Vs Apasar Pasha	Thilakpark p.S
10	C.C. 3767/2019 (FOR CHARGE)		Thilak Park Police Station Vs Sabeer Ahamed	Thilakpark P.S
11	CrI.Misc. 183/2020 (EVIDENCE)		Shaik Mahmood Vs Commissioner	zafrulla Khan
12	CrI.Misc. 236/2020 (EVIDENCE)		Ameena Khanum Vs The Commissioner	inayath ulla Khan
13	CrI.Misc. 545/2020 (EVIDENCE) IA/1/2020		Narasimhamurthy Vs The Tahasildar	T Gangarangaiah
14	P.C.R. 554/2020 (FIRST HEARING)		R Abdul Kadhar Vs Syed Misbul Aga	B S Jayashankar
15	P.C.R. 555/2020 (FIRST HEARING)		R Abdul Kadhar Vs Syed Misbul Aga	B S Jayashankar

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16	P.C.R. 556/2020 (FIRST HEARING)		R Abdul Kadhar Vs Syed Misbul Aga	B S Jayashankar
17	P.C.R. 557/2020 (FIRST HEARING)		R Abdul Kadhar Vs Syed Misbul Aga	B S Jayashankar
18	P.C.R. 558/2020 (FIRST HEARING)		R Abdul Kadhar Vs Syed Misbul Aga	B S Jayashankar
19	P.C.R. 559/2020 (FIRST HEARING)		R Abdul Kadhar Vs Syed Misbul Aga	B S Jayashankar
20	P.C.R. 560/2020 (FIRST HEARING)		R Abdul Kadhar Vs Syed Misbul Aga	B S Jayashankar
Cases listed below are adjourned due to Covid 19				
21	C.C. 1996/2010 (cross of pw)	01-02-2021	Thilak Park Police Station Vs Tharunesh	A.P.P.
22	C.C. 1121/2011 (warrant to accused)	01-02-2021	Thilak Park P.S. Vs MeebulUnnisa	A.P.P.
23	C.C. 1330/2011 (warrant to accused)	01-02-2021	Thilak Park Police Station Vs Manjula @ Padma	A.P.P.
24	C.C. 1745/2015 (STEPS)	01-02-2021	Mangalagowramma Vs D.S.Shivakumar	
25	C.C. 4044/2015 (summons to witness)	01-02-2021	Thilak Park Vs Mohamad Afsa @ appu	
26	C.C. 5444/2015 (FOR CHARGE)	01-02-2021	Thilak park police station. Vs Giddu Alias mushathka Alias Matka Giddu	
27	C.C. 1050/2016 (FOR CHARGE)	01-02-2021	Thilak park Police station Tumkur Vs Harshiya	
28	P.C.R. 136/2018 (SWORN STATEMENT)	01-02-2021	G Prakasha Vs Syed Pasha alias Syed Mahaboob Pasha	Govindaraju S M
29	P.C.R. 167/2018 (SWORN STATEMENT)	01-02-2021	H.P.Nagaraju Vs Venkatesh	Ravindra

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30	C.C. 1719/2018 (summons to accused)	01-02-2021	R.Ravikumar Vs Manjamma.M.M.	Srinivasa.G.K.
31	C.C. 1909/2018 (FOR CHARGE)	01-02-2021	Thilak Park Police Station Vs Dharshan	
32	C.C. 2148/2018 (summons to accused)	01-02-2021	T.S.Ghouse Pasha Sahik Vs Syed kareem	Azeem Sharif
33	C.C. 2274/2018 (SUMMONS)	01-02-2021	Thilak Park Police Station Vs Mubarak Shafi Ulla	Thilakpark PS
34	P.C.R. 184/2020 (FIRST HEARING)	01-02-2021	Dinesh M Vs S Rajeshwari	G Viruprakash
35	C.C. 4244/2020 (For Classification)	01-02-2021	Thilak Park Police Station Vs Madhukumar B	APP
36	C.C. 653/2014 (summons to withness)	03-02-2021 (02.45 PM to 05.45PM)	Tilkar part police station Vs Yarub khan	
37	C.C. 2507/2015 (STEPS)	03-02-2021 (02.45 PM to 05.45PM)	N.Shivananda Vs C.V.Muniraju	
38	C.C. 3379/2018 (summons to accused)	03-02-2021 (02.45 PM to 05.45PM)	Thilak Park Police Station Vs Kaza	Thilakpark police
39	C.C. 4254/2018 (Objections)	03-02-2021 (02.45 PM to 05.45PM)	Thilak Park Police Station Vs Bagya Jyothi G.K	Thilakpark p.s
40	C.C. 5603/2018 (warrant to accused)	03-02-2021 (02.45 PM to 05.45PM)	Thilak Park Police Station Vs Syad Sadhiq	Thilakpark P.S
41	C.C. 2056/2010 (summons to withness)	03-02-2021	Thilak Park Police Station Vs Nisar Ahamed	A.P.P.
42	P.C.R. 449/2018 (Await Report)	03-02-2021	Puttasiddamma Vs Nagarathnamma	K.C Rajanna
43	C.C. 3378/2018 (warrant to accused)	03-02-2021	Thilak Park Police Station Vs Davood Khan	Thilakpark P.S
44	C.C. 3757/2018 (FOR PLEA)	03-02-2021	Rangaswamy Vs Ramesh.D	Shivakumar

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45	C.C. 3868/2018 (STEPS)	03-02-2021	Kanakambike. K. C Vs Manjunatha.T.H	C.S. Vijaya Kumar
46	C.C. 3872/2018 (FOR PLEA)	03-02-2021	Maruthi Finanace Vs Abdul Zulfikar.	Sunitha D
47	C.C. 4474/2018 (warrant to accused)	03-02-2021	Thilak Park Police Station Vs A.2. Jayaram.S.G	Thilakpark p.S
48	C.C. 4718/2018 (FOR LOKADALATH)	03-02-2021	Nagarjuna Pattina Sahakara Sangha Vs Sridhara Murthy	S.Manjunatha
49	C.C. 20/2019 (warrant to accused)	03-02-2021	Narendra Babu P.S. Vs A.S. Kantharaju	Kariyanna G.H.
50	C.C. 707/2019 (warrant to accused)	03-02-2021	A Jagadeesh Vs Shrinivasaiah	B S Doreswamy
51	C.C. 708/2019 (warrant to accused)	03-02-2021	Jagadees Vs Srinivasaiah	BSD
52	C.C. 1207/2019 (STEPS)	03-02-2021	Musher Ahamed Vs Ramesh Y.M.	Ansar Pasha M.
53	C.C. 3768/2019 (summons to accused)	03-02-2021	Thilakpark P.S Vs Dharanesh.S	Thilakprak p.S
54	C.C. 3769/2019 (STEPS)	03-02-2021	Thilak Park Police Station Vs Shivanna	Thilakpark P.S
55	C.C. 3770/2019 (FOR CHARGE)	03-02-2021	Thilak Park Police Station Vs Gangadhar	Thilakprak P.S
56	C.C. 3922/2019 (summons to accused)	03-02-2021	Sulaiman Raza Ur Rahaman Vs Syed ahmed fareed	Shafiur Rahaman
57	C.C. 3928/2019 (FOR PLEA)	03-02-2021	K M Lakshmana Vs g	K V Srinivasa Naidu
58	C.C. 3930/2019 (warrant to accused)	03-02-2021	Marulthi Finance Vs Kumar.K.	D.Sunitha
59	C.C. 3943/2019 (summons to accused)	03-02-2021	Anil Kumar T.S. Vs Ajaz	Shekhar T

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60	C.C. 152/2020 (STEPS)	03-02-2021	T.L.Manjunath Vs T.P.Pradeep	P.Venkatesh
61	C.C. 192/2020 (summons to accused)	03-02-2021	Nagaraju. K.G Vs Siddagangappa. P	Girish
62	Crl.Misc. 73/2020 (STEPS)	03-02-2021	Abdul Subhan Vs TheTahasildar	Hari Kumar K H
63	C.C. 819/2020 (summons to accused)	03-02-2021	The Branch Manager Vs Aravind.C.N.	B.G.Gowrishankar
64	C.C. 892/2020 (summons to accused)	03-02-2021	Immanueal Jayakumar Vs N.Savithramma	M.N.Kumaraswamy
65	Crl.Misc. 237/2020 (SUMMONS)	03-02-2021	Mahaboob Jan Vs The Commissioner	Inayath Ulla Khan
66	Crl.Misc. 596/2020 (SUMMONS)	03-02-2021	Jayalakshmi Vs Commissioner	Jayanthi K

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<u>02.45 PM to 05.45PM</u>				
1	O.S. 612/2008 (NOTICE)		Mallamma Vs Mangalamma	KSJ NB
2	O.S. 725/2008 (Await stay Order)		Jayamma Vs Kadaramma	H V R
3	O.S. 1041/2008 (STEPS)		Rajamma Vs Lakshamma	K C R C S K
4	Civil Misc 2/2009 (AWAIT SUMMONS AND NOTICE)		Abdul Munaff Vs Basha	Govindaraju BSY
5	O.S. 1027/2010 (NOTICE)		Hanumantharayappa Vs G .Siddaraju	
6	P and SC 3/2019 (NOTICE)		T.G.Mahesh Vs T.S.Manjula Devi	B .V.Naveen
7	EX 121/2019 (APPEARANCE OF PARTY)		Amar T.R Vs Rangaraju K alias Raju	M.B. Chethan Kumar
8	O.S. 654/2020 (FOR COMPROMISED)		Kamamma Vs Kempanarasamma	Ramesh
9	O.S. 676/2020 (SUMMONS) IA/1/2020		Noor Jahan Vs Kumar	H Maruthi Prasad
10	O.S. 782/2020 (ORDERS) IA/1/2020		H S Lingappa Vs Bhagyamma	A T Veerananayan
<u>11.00 AM to 02.00PM</u>				
11	O.S. 433/2004 (NOTICE)		Gangamma Vs Gangaraju	H.Devaraju Abdul Munaff
12	O.S. 294/2007 (NOTICE)		Radha Vs Mahadevaiah	NB Exparte
13	EX 25/2008 (FURTHER ARGUMENTS)		State Bank of India Vs Shivanna	H.Rajanna
14	O.S. 868/2008 (EVIDENCE)		Lakshmakka Vs Siddalingappa	MM DL
15	O.S. 1061/2008 (ARGUMENTS)		K.G.Ramesh Vs M.N.Gangadhara setty	G S Narayan

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16	O.S. 525/2010 (EVIDENCE)		Gowramma Vs Rangappa	H J PRAKASH
17	O.S. 895/2010 (EVIDENCE)		Gangamma Vs Gangaiah	Mahesh P
18	O.S. 775/2020 (ORDERS) IA/1/2020		Rathnabai Vs Indubai	Umesh Ambi
Cases listed below are adjourned due to Covid 19				
19	O.S. 324/2011 (HEARING)	17-03-2021 (11.00 AM to 02.00PM)	Puttamma ALIAS Chikkathimmakka Vs Venkatachalaiah	M Narayan S K R
20	O.S. 577/2012 (EVIDENCE)	17-03-2021 (11.00 AM to 02.00PM)	Gangahunamakka Vs Rangegowda	R.P.Prakash
21	O.S. 795/2012 (HEARING) IA/1/2012	17-03-2021 (11.00 AM to 02.00PM)	Kempaiiah SO Venkataiah Vs Smt. Gowramma WO late Nanjundaiah	T.Govindaraju
22	O.S. 1103/2012 (EVIDENCE) IA/1/2012	17-03-2021 (11.00 AM to 02.00PM)	Ms Pais Education Development Society. Vs City Municipal Council	G.Nagaraj
23	O.S. 1269/2012 (For Classification)	17-03-2021 (11.00 AM to 02.00PM)	Channamaraiah Vs Channamma	M.S.Sreedhara Murthy
24	O.S. 606/2013 (EVIDENCE) IA/1/2013	17-03-2021 (11.00 AM to 02.00PM)	G.C. Rajanna Vs Ramakrishnappa	H.V. Ranganatha Reddy
25	O.S. 696/2014 (EVIDENCE) IA/1/2014	17-03-2021 (11.00 AM to 02.00PM)	Shivakumaraswamy Vs Gnaneshwara	C.P.Sundaresh
26	O.S. 590/2015 (EVIDENCE) IA/1/2015 IA/2/2015	17-03-2021 (11.00 AM to 02.00PM)	S.Sumangala Vs The Commissioner	E.Hanumantharayappa
27	O.S. 789/2015 (EVIDENCE) IA/1/2015	20-03-2021 (11.00 AM to 02.00PM)	Garudappa Vs K.Narasimhamurthy	M.B.Guruprasad
28	O.S. 790/2015 (EVIDENCE) IA/1/2015 IA/2/2015 IA/3/2015	20-03-2021 (11.00 AM to 02.00PM)	Guttenarasamma Vs Lakshmiddevamma@Lakshamma	S.Shankar
29	O.S. 981/2016 (EVIDENCE) IA/1/2016	20-03-2021 (11.00 AM to 02.00PM)	M.B.Ashwathanarayana Gowda Vs M.G.Narayana Gowda	J.K.Anil

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 90/2017 (For Classification) IA/1/2017 IA/2/2017	20-03-2021 (11.00 AM to 02.00PM)	K.C.Srinivasu Vs N.Rangaswamy	Ramesha.S
31	O.S. 153/2018 (EVIDENCE) IA/1/2018 IA/2/2018	20-03-2021 (11.00 AM to 02.00PM)	Vasantha Vs Channabasavaiah	Muralikrishna.J.M
32	O.S. 447/2018 (EVIDENCE) IA/1/2018 IA/2/2018	20-03-2021 (11.00 AM to 02.00PM)	Rajesh Vs Rajanna	M. Shafiulla Khan
33	O.S. 623/2018 (HEARING) IA/1/2018	20-03-2021 (11.00 AM to 02.00PM)	Parmashivaiah Vs Palirangaiah	Mallikarjunaiah M
34	O.S. 728/2018 (EVIDENCE) IA/1/2018 IA/2/2018	20-03-2021 (11.00 AM to 02.00PM)	Susheela Devi.B. Vs Gangadhar.M.L.	Prasannakumar.B.V.
35	O.S. 135/2019 (HEARING)	22-03-2021 (11.00 AM to 02.00PM)	Kenchamma Vs Shivanna	Sajjad Ahmed G
36	O.S. 608/2019 (EVIDENCE) IA/1/2019	22-03-2021 (11.00 AM to 02.00PM)	Vinodambike Vs Manjunatha	T.K. Naveen Kumar
37	O.S. 637/2019 (SUMMONS) IA/1/2019	22-03-2021 (11.00 AM to 02.00PM)	Rangamma Vs H.R. Jayamma	S.R. Ramakrishnaiah
38	O.S. 667/2019 (EVIDENCE) IA/1/2019	22-03-2021 (11.00 AM to 02.00PM)	Parvathamma Vs G. Veerabhadraiah	P. Shivananjappa
39	O.S. 677/2019 (SUMMONS) IA/1/2019	22-03-2021 (11.00 AM to 02.00PM)	Shameem Vs The Commissioner	D.A.Jagadeesh
40	O.S. 105/2020 (Written statement and objection) IA/1/2020	22-03-2021 (11.00 AM to 02.00PM)	Naseemunnisa Alias Rasheedha Vs Mohidin Bi	Azeem Shariff
41	O.S. 112/2020 (EVIDENCE) IA/1/2020 IA/2/2020	22-03-2021 (11.00 AM to 02.00PM)	Hanumnathaiah Vs The Commissioner	K S Jagannatha
42	O.S. 126/2020 (SUMMONS) IA/1/2020	22-03-2021 (11.00 AM to 02.00PM)	Padma Vs Narasimhamurthy	Mahesh T P
43	O.S. 140/2020 (SUMMONS) IA/1/2020	22-03-2021 (11.00 AM to 02.00PM)	Ramya S Vs G Meena	Mahesh P

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44	O.S. 151/2020 (SUMMONS) IA/1/2020	22-03-2021 (11.00 AM to 02.00PM)	Siddagangaiah Vs C Umesh	K N Chikkanna
45	EX 21/2020 (NOTICE)	22-03-2021 (11.00 AM to 02.00PM)	Sudha Vs Syed sujath	G K Srinivasa
46	EX 24/2020 (NOTICE)	22-03-2021 (11.00 AM to 02.00PM)	Synidcate Bank Vs S Vasantharaju	Mohammed Afroze Ahamed
47	O.S. 190/2020 (SUMMONS) IA/1/2020 IA/2/2020	22-03-2021 (11.00 AM to 02.00PM)	D R Pasha Vs NYamath	Ramesh
48	O.S. 207/2020 (SUMMONS) IA/1/2020	22-03-2021 (11.00 AM to 02.00PM)	K Ramu Vs K Lakshmana	Narasimharaju G
49	O.S. 227/2020 (SUMMONS) IA/1/2020 IA/2/2020	22-03-2021 (11.00 AM to 02.00PM)	Suryanarayana Rao M V Vs Rudrappa	Hanumantharayappa
50	O.S. 475/2020 (NOTICE)	22-03-2021 (11.00 AM to 02.00PM)	Channamma Vs Gangabyraiah	N K Naveen kumar

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<u>02.45 PM to 05.45PM</u>				
1	C.C. 4894/2012 (ACCUSED STATEMENT u/s 313 CrPC)		Arun Kumar Vs Shivagangachar	C S K
2	C.C. 3456/2015 (warrant to accused)		G.A.mohankumar Vs Manjunatha	
3	C.C. 4215/2015 (ACCUSED STATEMENT u/s 313 CrPC)		Kora PS Vs Nagegowda	
4	P.C.R. 55/2016 (NOTICE)		Sri Shivashakthi Souharda Pattina Sahakaria sangha Vs kariyanna	Satheesha. H
5	C.C. 4249/2017 (NOTICE)		Yogeesh Vs Sunil Kumar	N.K.Naveen Kumar
6	C.C. 5215/2017 (warrant to accused)		Allabaksh Vs Naseer Khan	
7	C.C. 895/2020 (summons to accused)		H M Chandrashekar Vs Ramalingappa N P	G H Kariyanna
8	CrI.Misc. 546/2020 (SUMMONS)		Gangadharaiah Vs Deputy Tahsildar	Ramesh B S
PAPER PUBLICATION				
9	CrI.Misc. 222/2020 (SUMMONS)		K S Siddagangaiah Vs The Deputy Thasildar	Bhojakumar
<u>11.00 AM to 02.00PM</u>				
10	C.C. 4096/2013 (ARGUMENTS)		Shankara Naranayan Vs Imthiyaz Ahamed	Sridhara babu N.
11	C.C. 5785/2014 (ARGUMENTS)		Traffic Police Vs Babujan	
12	C.C. 716/2015 (EVIDENCE)		Shahid pasha Vs Iqbal Ahamed Shariff	
13	C.C. 1301/2015 (EVIDENCE)		traffic west police Vs Rajanna	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 4164/2015 (EVIDENCE)		Traffic Police Vs Ashwathanarayan	
15	P.C.R. 391/2016 (EVIDENCE)		Vasudeva shetty Vs K.P.Prasad	
16	C.C. 5750/2014 (EVIDENCE)		Shahid Pasha Vs Iqbal Ahamed Shariff	
17	P.C.R. 141/2020 (FIRST HEARING)		S Kavitha Vs Ravi H R	B Shaffi ulla
18	P.C.R. 142/2020 (FIRST HEARING)		Kanaka Pattina Sahakara Sangha Niyamitha Vs Maheshwara K	T K Jayaram
19	P.C.R. 156/2020 (FIRST HEARING)		Nithin Jain T P Vs T J Chandrashekhar	S N Ananda
20	P.C.R. 168/2020 (FIRST HEARING)		Mohammed Athreequlla Vs Srinivasa Alias Mobile Shop Seena	M B Chethan kumar
21	P.C.R. 174/2020 (FIRST HEARING)		T S Krishna Vs Hanumanthrayappa Alias Hanumantharaju	T S Janardhana
22	P.C.R. 204/2020 (EVIDENCE)		Hanumesha. A Vs Prasanna Kumar. M.K	B.S. Doreswamy
23	P.C.R. 254/2020 (FIRST HEARING)		Mahesh C M Vs Arachana N C	D Prabhakara
24	CrI.Misc. 1557/2020 (FIRST HEARING)		Siddagangamma Vs The Deputy Thasildar	G C Umesh

Cases listed below are adjourned due to Covid 19

25	C.C. 6954/2015 (FOR PLEA)	17-03-2021 (11.00 AM to 02.00PM)	Kora police Vs Naveenkumar S.	
26	C.C. 5718/2016 (warrant to accused)	17-03-2021 (11.00 AM to 02.00PM)	Kora Police Vs Raveendra B.N	
27	C.C. 547/2018 (FOR PLEA)	17-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Chethan	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	C.C. 1084/2019 (FOR PLEA)	17-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Narasappa	APP
29	C.C. 896/2020 (summons to accused)	17-03-2021 (11.00 AM to 02.00PM)	Smt. Mahalakshamma Vs Govindaraju	Krishnamurthy M
30	C.C. 265/2015 (FOR HBC)	20-03-2021 (11.00 AM to 02.00PM)	Kora P.S. Vs Chikkamallaiah	APP
31	C.C. 1333/2020 (summons to accused)	20-03-2021 (11.00 AM to 02.00PM)	T.S.Sanathkumar Vs Sathishchandra.T.G.	M.s.Chandrashekar
32	C.C. 1334/2020 (summons to accused)	20-03-2021 (11.00 AM to 02.00PM)	T.S.Sanathkumar Vs Sathishchandra .T.G.	M.S.Chandrashekar
33	C.C. 1335/2020 (summons to accused)	20-03-2021 (11.00 AM to 02.00PM)	Vahini Irrigation Pvt.,Ltd., Vs Dinesh Kukreja Authorized Signatory	S.Ramesh
34	C.C. 1336/2020 (summons to accused)	20-03-2021 (11.00 AM to 02.00PM)	Vahini Irrigation Pvt.Ltd. Vs Dinesh Kukreja Authourized Signatory	S.Ramesh
35	C.C. 1763/2020 (summons to accused)	20-03-2021 (11.00 AM to 02.00PM)	Tumakuru Town Police Station Vs Shivaju Alias Jammu	APP
36	C.C. 1999/2020 (summons to accused)	20-03-2021 (11.00 AM to 02.00PM)	Kora Police station Vs Thulasamma	APP

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1	O.S. 652/2011 (SUMMONS)		LAKKAJAMMA WO LATE CHIKKARANGANNA. Vs KUSUMA WO LATE RAMAKRISHNEGOWDA	G.SHASHIDHARA
2	O.S. 744/2013 (cross of pw) IA/1/2013		Jayamma Vs Lakshmiddevamma	S. Prabhudeva
3	O.S. 826/2013 (FOR SETTELEMENT) IA/1/2013		Indiramma Vs S. Ansar	T.R.Ramesh Babu
4	O.S. 827/2013 (FOR SETTELEMENT) IA/1/2013		Arunamma Vs S.Ansar	T.R.Ramesh Babu
5	O.S. 828/2013 (FOR SETTELEMENT) IA/1/2013		U.Bhaskar Adiga Vs S.Ansar	T.R.Ramesh Babu
6	O.S. 831/2013 (FOR SETTELEMENT) IA/1/2013		Dharmendra Dutt Vasta Vs S.Ansar	T.R.Ramesh Babu
7	O.S. 832/2013 (FOR SETTELEMENT) IA/1/2013		Sathyaprabha Vs S.Ansar	T.R.Ramesh Babu
8	O.S. 1068/2013 (EVIDENCE) IA/1/2013		Siddalingaiah Vs City Municipal Council	T.H.Kumar
9	O.S. 356/2014 (HEARING) IA/1/2014 IA/2/2014		Lakshamma @ Byamma Vs Tahasildar and Taluk Magistrate	K.S.Jagannath
10	O.S. 781/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Manikumar Vs N Savitha	Ranganathreddy H V

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1	C.C. 2112/2005 (FOR COMPLAINANCE)		Rural Police station Vs Ranganatha	A P P
2	C.C. 2300/2007 (FOR COMPLAINANCE)		Rural police Vs Sateeshkumar	APP NRK
3	C.C. 172/2009 (FOR COMPLAINANCE)		Rural police Vs Ammerjan	APP PS
4	C.C. 3347/2009 (FOR COMPLAINANCE)		Rural P.S. Vs Fayaz	APP ZK
5	C.C. 3349/2009 (FOR COMPLAINANCE)		Rural police Vs Rathod Thombond bai	APP SR
6	C.C. 88/2006 (For Classification)		Tumkur rural police station Vs ABdul Gani	APP MCP
7	C.C. 1501/2007 (N.B.W to C.W)		Tumkur rural police station Vs Hanumaiah	APP
8	C.C. 1731/2007 (EVIDENCE)		Rural P.S Vs Udaya	APP
9	C.C. 2438/2007 (warrant to accused)		Rural P.S. Vs Rajanna	APP ROMK
10	C.C. 2439/2007 (warrant to accused)		Tumkur rural police Vs P.Selvaraju	APP
11	C.C. 616/2008 (summons to witness)		Rural P.S. Vs Girish alias Girish Babu	APP
12	C.C. 1138/2008 (summons to witness)		State By Rural P.S Vs Abdul Jaleel	A.P.P Lenkappa
13	C.C. 2090/2008 (EVIDENCE)		T.R. Jayamma Vs Mahadevaiah	VRV HVS
14	Crl.Misc. 548/2020 (HEARING)		K S Siddaiah Vs The Deputy Tahsildar	S Puttarajanna
Cases listed below are adjourned due to Covid 19				
15	C.C. 1719/2006 (HEARING)	08-04-2021	Tumkur rural police station Vs Mehaboob shariff	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	C.C. 2280/2007 (For Proclamation)	08-04-2021	Rural police Vs Ashoka	APP KSS
17	C.C. 2572/2008 (HEARING)	08-04-2021	Rural police Vs Ravi alias Cat ravi	APP RH
18	C.C. 3231/2011 (SUMMONS)	08-04-2021	Tumkur rural police Vs Ayaza beig	APP
19	C.C. 2802/2015 (EVIDENCE)	08-04-2021	Tumkur rural Vs Jagadesh	
20	C.C. 3556/2015 (warrant to accused)	08-04-2021	Tumkur rural police Vs Maruthi	
21	C.C. 3560/2015 (EVIDENCE)	08-04-2021	Tumkur rural police Vs Yatheesh.R.	
22	C.C. 3638/2015 (Objections)	08-04-2021	Tumkur rual police station Vs Yathish	
23	C.C. 4719/2015 (EVIDENCE)	08-04-2021	Rural police station Vs Siddaraju	
24	C.C. 4920/2015 (warrant to accused)	08-04-2021	Tumkur Rural police Vs Taata prasanna Kumar	
25	C.C. 5516/2015 (FRAMING OF CHARGE OR PLEA)	08-04-2021	Tumakuru Rural PS Vs Vasu alias Vasanna	
26	C.C. 6422/2015 (FRAMING OF CHARGE OR PLEA)	08-04-2021	Tumkur rural police Vs Marianna	
27	C.C. 6497/2015 (Comply the Order)	08-04-2021	Tumkur Rural police Vs sunil S.	
28	C.C. 6499/2015 (summons to accused)	08-04-2021	Tumkur Rural police Vs Lingaraju	
29	C.C. 227/2016 (warrant to accused)	08-04-2021	Tumakuru Rural Police Vs Shankarappa	
30	C.C. 660/2016 (EVIDENCE)	08-04-2021	Tumkur Rural police Vs Rajesha .B.N.	
31	C.C. 988/2016 (warrant to accused)	08-04-2021	Bellavi Police Vs Krishnamurthy	

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32	C.C. 990/2016 (summons to accused)	08-04-2021	Bellavi Police Vs Kannan	
33	C.C. 1195/2016 (summons to accused)	08-04-2021	Tumakuru Rural Police Vs Manjunatha	
34	C.C. 1252/2016 (warrant to accused)	08-04-2021	Tumakuru Rural Police Vs Thejas S.	
35	C.C. 1660/2016 (summons to accused)	08-04-2021	Tumakuru Rural Police Vs Jagadeesha	
36	C.C. 2033/2016 (summons to accused)	08-04-2021	Bellavi PS Vs Eranna	
37	P.C.R. 328/2016 (HEARING)	08-04-2021	Lakshmiddevamma Vs Jnanakeerthi.B.S.	T.S.Umesha
38	C.C. 3244/2016 (FRAMING OF CHARGE OR PLEA)	08-04-2021	Tumkur Rural PS Vs Umesha.H.S.	
39	C.C. 3245/2016 (FRAMING OF CHARGE OR PLEA)	08-04-2021	Tumkur Rural PS Vs Seetharamaiah	
40	C.C. 3251/2016 (FRAMING OF CHARGE OR PLEA)	08-04-2021	Tumkur Rural PS Vs Vijay Kumar @ Viji	
41	C.C. 4479/2016 (warrant to accused)	08-04-2021	Tumkur Rural Ps Vs Bandari	
42	C.C. 4529/2016 (warrant to accused)	08-04-2021	Hanumantharayappa Vs B.S.Yogaraju	V.R.Venkateshappa
43	C.C. 4531/2016 (summons to witness)	08-04-2021	Tumkur Rural PS Vs Yallaiah	
44	C.C. 4608/2016 (summons to accused)	08-04-2021	Tumakuru Rural Vs Suhail Pasha	
45	C.C. 5238/2016 (summons to accused)	08-04-2021	Tumakuru Rural police Vs Virupakshaiah @ Eranna	
46	C.C. 5241/2016 (summons to accused)	08-04-2021	Tumakuru Rural police Vs Ravi	
47	C.C. 5803/2016 (cross of pw)	08-04-2021	Rangadhamaiah. R Vs T.M.Krishnamurthy	

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48	C.C. 6067/2016 (EVIDENCE)	08-04-2021	Chikkabasavaraju.K.R. Vs T.M.Krishnamurthy	N.H.Gangadharanayak
49	C.C. 1485/2017 (warrant to accused)	08-04-2021	Tumakuru Rural Police Vs Mohammed Azaruddin	
50	C.C. 1681/2017 (summons to accused)	08-04-2021	Bellavi PS Vs Nataraju	
51	P.C.R. 243/2017 (Objections)	08-04-2021	Meenakshi Manohar Vs M.J.Shivanna	Ramesh
52	C.C. 2667/2017 (summons to accused)	08-04-2021	Tumakuru Rural Police Vs Somashekar.M.D	
53	C.C. 3039/2017 (warrant to accused)	08-04-2021	Tumkur Rural PS Vs Rohit	
54	C.C. 3044/2017 (summons to accused)	08-04-2021	Tumkur Rural PS Vs Umesh.K.	
55	C.C. 3565/2017 (FRAMING OF CHARGE OR PLEA)	08-04-2021	Tumakuru Rural Vs vijaykumar.s.G	
56	C.C. 3581/2017 (FRAMING OF CHARGE OR PLEA)	08-04-2021	Rural PS Vs Ram Sanjeevaiah	
57	C.C. 3588/2017 (warrant to accused)	08-04-2021	Rural PS Vs Raju philip alias M.C.Philip	
58	C.C. 3729/2017 (warrant to accused)	08-04-2021	Bellavi PS Vs Soukath	
59	C.C. 4651/2017 (Balance)	08-04-2021	Jayamangala.K.S Vs Shylaja	
60	C.C. 5255/2017 (summons to accused)	08-04-2021	Rural Police Vs Abdul Rehaman	
61	C.C. 5747/2017 (summons to accused)	08-04-2021	Bellavi PS Vs Rangaiah	
62	P.C.R. 782/2017 (SWORN STATEMENT)	08-04-2021	Kumaraiah H.S. Vs Shreedhar	N R Dhanjaya
63	C.C. 832/2018 (warrant to accused)	08-04-2021	N.R.Dhananjaya Vs Hanumakka	S.Shankar

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64	C.C. 1221/2018 (summons to accused)	08-04-2021	Tumkur Rural Police Station Vs Siddaramaiah	
65	C.C. 1352/2018 (summons to accused)	08-04-2021	Tumkur Rural Police Station Vs Raveeshaiah R.	
66	C.C. 2813/2018 (warrant to accused)	08-04-2021	K.N.Basavaraju Vs B.R.Mahesh	Shivamurthy.L.T.
67	P.C.R. 505/2018 (NULL)	08-04-2021	Rekha.T.M. Vs Chethana	Nagaraju.G.
68	C.C. 3663/2018 (summons to accused)	08-04-2021	Tumkur Rural Police Station Vs Maksudahamed	Tumakuru Rural P.S.
69	C.C. 4040/2018 (summons to accused)	08-04-2021	Tumkur Rural Police Station Vs Rasool Khan	Tumkur Rural Police Station
70	C.C. 4453/2018 (HEARING)	08-04-2021	Tumkur Rural Police Station Vs Rajeev Sharma	Rural P.S.
71	C.C. 4708/2018 (summons to witness)	08-04-2021	Bellavi Police Station Vs Ashok alias Ashokkumar	APP
72	C.C. 4771/2018 (summons to accused)	08-04-2021	Tumkur Rural Police Station Vs Venkateshappa	APP
73	C.C. 4878/2018 (summons to accused)	08-04-2021	Bellavi Police Station Vs Rangaswamaiah	APP
74	C.C. 5133/2018 (summons to witness)	08-04-2021	Tumkur Rural Police Station Vs Yogeesh G.	APP
75	C.C. 6013/2018 (summons to accused)	08-04-2021	Tumkur Rural Police Station Vs Srinivas MURthy G.N.	Rural PS
76	C.C. 6015/2018 (FRAMING OF CHARGE OR PLEA)	08-04-2021	Ramaiah Vs Shivanna	Bendre kumar.T Bendre kumar.T
77	C.C. 6092/2018 (summons to accused)	08-04-2021	Tumakuru Rural Vs Bharath D.N.	Tumakuru Rural
78	C.C. 6168/2018 (FRAMING OF CHARGE OR PLEA)	08-04-2021	Bellavi Police Station Vs Venkatappa	Bellavi PS
79	CrI.Misc. 759/2018 (NOTICE TO RESPONDENT)	08-04-2021	Assistant Commissioner of Commercial Taxes, Vs C.Vijay	ACCT

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80	CrI.Misc. 760/2018 (NOTICE TO RESPONDENT)	08-04-2021	Assistant Commissioner of Commercial Taxes, Vs Vikas Singh	ACCT
81	C.C. 210/2019 (APPEARANCE OF ACCUSED)	08-04-2021	Anand.V.A. Vs Devendra Achari.M.	Pathanna.R.
82	C.C. 1461/2019 (FOR PLEA)	08-04-2021	Sapthagiri Agro Industry Vs P. Devi Treders	Harish Babu.M.S
83	C.C. 1462/2019 (FOR PLEA)	08-04-2021	Sapthagiri Agro Industry Vs P. DeviProprietrix, Devi Traders	Harish Babu.M.S
84	C.C. 2598/2019 (summons to accused)	08-04-2021	Basavaraju.C. Vs K.Umashankar	Ramesha.S
85	C.C. 3509/2019 (summons to accused)	08-04-2021	Rekha Vs Chandrashekar H.C	C.P Sundaresh
86	C.C. 3963/2019 (summons to accused)	08-04-2021	State of Karnataka Vs Pradeep Jaipuria (Occupier)	APP
87	C.C. 4111/2019 (summons to accused)	08-04-2021	Tumakuru Rural PS Vs Syed Amir	APP
88	C.C. 4463/2019 (N.B.W to C.W)	08-04-2021	Tumkur Rural Police Station Vs Manjunatha	Rural PS
89	C.C. 4637/2019 (summons to accused)	08-04-2021	T.N.Mohan Kumar Vs Sri Banashankari Traders	Bendre Kumar T
90	C.C. 4960/2019 (warrant to accused)	08-04-2021	Shanthamma Vs Panchayath Development officer	Mahaswamy
91	P.C.R. 598/2019 (Await Report)	08-04-2021	Pruthviraj. A.M Vs Divya. T	C.N. Hanmantharaj
92	C.C. 5402/2019 (summons to accused)	08-04-2021	Tumakuru Rural PS Vs Byresh	APP
93	C.C. 5404/2019 (summons to accused)	08-04-2021	Tumakuru Rural PS Vs Malthesh	APP
94	C.C. 5406/2019 (summons to accused)	08-04-2021	Tumakuru Rural PS Vs Sheik Mehaboob	APP
95	C.C. 432/2020 (APPEARANCE OF ACCUSED)	08-04-2021	Tumkur Rural Police Station Vs Basavaraja alias Manjunath	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
96	P.C.R. 47/2020 (FIRST HEARING)	08-04-2021	T C Mahadevaiah Vs Shivaraju J C alias Shivaraja	APP
97	CrI.Misc. 193/2020 (APPEARANCE OF PARTY)	08-04-2021	Mahadevaiah Vs Tahasildar	Lakshminarayana T
98	C.C. 1167/2020 (summons to accused)	08-04-2021	Tumakuru Rural Police station Vs Lingaraju	APP
99	CrI.Misc. 579/2020 (SUMMONS)	08-04-2021	Gangadharaiah Vs The Deputy Tahasildhar	M E Nijalingappa
100	CrI.Misc. 580/2020 (SUMMONS)	08-04-2021	Gangadharaiah Vs The Deputy Tahasildhar	M E Nijalingappa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 648/2016 (JUDGEMENT)		N.Suchith Vs Narasimhamurthy	K.G.Shivaraju
2	O.S. 907/2016 (HEARING)		Thimmakka Vs Govindappa	M.Sundheendra Kumar
3	O.S. 101/2017 (Addl.WST) IA/1/2017		Susheelamma Vs Venkatesh.H.K.	K.P.Manju Prakash
4	O.S. 142/2017 (cross of pw) IA/1/2017		Narayanappa Vs Basavaraju	N.A.Chakravarthy
5	O.S. 1016/2017 (EVIDENCE) IA/1/2017		Leelavathi Vs Venkataraju	R.Nagesh Rao Gaikwad
6	O.S. 1028/2017 (EVIDENCE) IA/1/2017		Jayamma Vs G.K.Shantharaju	S.R.Ramakrishnaiah
7	FDP 11/2018 (Objections)		Kempeeramma alias Rajamma Vs Channappa	B.N. Rangaswamy
8	O.S. 674/2018 (HEARING) IA/1/2018		Narasappa Vs Narasimhamurthy	Vijaya.D.
9	O.S. 838/2018 (HEARING) IA/1/2018		Rathna Vs Chikkanna	Basavaraju K N
10	O.S. 924/2018 (EVIDENCE) IA/1/2018		N. Hanim anthappa Vs Hanuumnthaiah	B.Somashekhara
11	O.S. 537/2019 (summons to defendent) IA/1/2019 IA/2/2019		Farhana Begum Vs Rayiyabi	B.C. Shivakumar
12	O.S. 302/2020 (summons to defendent) IA/1/2020		Mallikarjunaiah Vs Shivalingaiah	Siddappa.K
13	O.S. 420/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/3/2020 IA/2/2020		Ravikumar H Vs The Commissioner	Ramakrishnaiah S R
14	O.S. 448/2020 (HEARING) IA/1/2020		Gangamma Vs T S Nagaiah	B Eraiah
15	O.S. 575/2020 (HEARING) IA/1/2020		Neelamma Vs Parvathamma	P Suresh

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 709/2020 (Written statement and objection) IA/1/2020 IA/2/2020		D Krishnappa Vs Rajesh	Bhavya K Shanbogh
17	O.S. 723/2020 (Written statement and objection) IA/1/2020		H G Shabeena Banu Vs C Renukaiah	Ananda V
11.00 AM to 02.00PM				
18	O.S. 164/2006 (EVIDENCE)		Lakshamma Vs Basappa	G.Sajjad Ahmed
19	O.S. 169/2006 (EVIDENCE)		G.M. Jagadeesh Vs V.L. Noorulla	
20	O.S. 1049/2008 (HEARING)		Rangaiah Vs Krishna	BSY KSJ
21	O.S. 972/2009 (cross of pw)		R geethamanai Vs Puttaiah	BCSK
22	O.S. 587/2011 (cross of pw)		Ranganath Vs M.S.Geetha	
23	O.S. 699/2011 (EVIDENCE)		Chandamma Vs Lakshmibai	Hemasudha Reddy M.L.Shivanna
24	O.S. 779/2011 (For amendment)		Jayalakshamma Vs Shivanna	LN
25	O.S. 1089/2011 (For amendment)		Padma Vs Kempanna @ Kempiah	KCR NA
26	O.S. 1206/2011 (cross of pw) IA/1/2019		Anjinappa Vs Rudraradhya	BAG SP
27	O.S. 131/2012 (HEARING)		C V Lakshminarayana Vs Dhanaraj Poon Vall	
28	O.S. 196/2012 (cross of dw)		Shriranganatha Vs Doddamahimanna	SRR MG.HSBR
29	O.S. 795/2013 (FURTHER CROSS OF DW)		V.N.Shobha Vs K.N. Jigani Banu	Siddappa.K.
30	O.S. 178/2014 (ARGUMENTS)		T.S.Manjunatha Vs T.M. Mohammed yusuf	K.S.Shivakumar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	O.S. 278/2014 (cross of pw) IA/1/2014		Radhamma Vs Anjinappa	G.P.Mallikarjuna
32	O.S. 686/2015 (EVIDENCE) IA/1/2015		Jayamma Vs Ganganna	TBS
33	O.S. 324/2017 (EVIDENCE) IA/1/2017 IA/2/2017		Dr.Naresh Vs Mahesh(Cable)	G.Nagaraj
34	O.S. 348/2017 (EVIDENCE) IA/1/2017		Nanjappa Vs Basavaraju	Gujjarappa.C.
35	O.S. 384/2017 (EVIDENCE) IA/1/2017 IA/2/2017		Harish Vs Narasappa	B.R. DEVARAJU
36	O.S. 529/2017 (cross of pw) IA/1/2017		N.Meenakshi Vs K.C.Prakash	H.V.Ranganatha Reddy
37	O.S. 49/2018 (EVIDENCE)		Siddarevaiah Vs Siddagangaiah	Devaraju B.R
38	O.S. 432/2019 (summons to defendent) IA/1/2019		Mohammad shaffwant Vs The chief secretary , Govt of Karnataka	Tippu A
FURTHER EVIDENCE FOR DEFND				
39	O.S. 1469/2011 (EVIDENCE)		N. Jagadesh Vs N. Susheelamm	TRY KPM
Cases listed below are adjourned due to Covid 19				
40	FDP 23/2020 (NOTICE)	06-02-2021 (11.00 AM to 02.00PM)	N Yoganarsimhaswamy Vs Shamanna	K S Venkoba Rao
41	O.S. 573/2016 (NOTICE) IA/1/2016	06-02-2021	Anjanappa Vs Huchamma	G.Manjunath
42	FDP 25/2016 (NOTICE TO RESPONDENT)	06-02-2021	C.H.Puttanarasaiah Vs C.Doddalingaiah	Arunkumar.G.N.
43	O.S. 499/2017 (SUMMONS) IA/1/2017 IA/2/2017	06-02-2021	Chikkashuladaiah Vs R.C.Veerabhadraswamy	S.R.Ramakrishnaiah
44	O.S. 685/2017 (EVIDENCE) IA/1/2017	06-02-2021	Rajanna Vs Doddanarasaiah	R.Nageshraogaikwad
45	O.S. 785/2017 (EVIDENCE) IA/1/2017	06-02-2021	Junjegowda Vs Bylaiah	Basavaraju.R.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
46	O.S. 863/2017 (FOR MEDIATION) IA/1/2017	06-02-2021	Anjan Murthy Vs Puttamma	R.Nagesh Rao Gayakwad
47	O.S. 6/2018 (HEARING) IA/1/2018	06-02-2021	Chikkarangappa Vs T N Naveenbhusan	Ranganathreddy H V
48	O.S. 19/2018 (summons to defendent) IA/1/2017 IA/2/2017	06-02-2021	Kempegowda Vs G.K. Shantharaju	S.R.RAMAKRISHNAIAH
49	EX 12/2018 (SUMMONS)	06-02-2021	Nagahanumanthaiah Vs Rathnamma alias Muni Rathnamma	Sathisha
50	O.S. 175/2018 (EVIDENCE) IA/1/2018	06-02-2021	Channamma Vs S.N.Krishnamurthy	Sundresh.C.P.
51	FDP 8/2018 (NOTICE TO RESPONDENT)	06-02-2021	Hanumanthaiah dead by L.Rs. Vs Ramaiah	S.V.Ravindranath Tagor
52	O.S. 291/2018 (EVIDENCE) IA/1/2018	06-02-2021	G.M.Ganesh Babu Vs Shivanna.R.	Yogeesh.T.R.
53	O.S. 369/2018 (EVIDENCE) /1/2018 /2/2018	06-02-2021	Honnamma Vs Muniyappa	E.HANUMANTHARAYAPPA
54	O.S. 416/2018 (EVIDENCE) IA/1/2018	06-02-2021	Dasappa Vs The Special Land Aquisition Officer	Ashwiniprasad.H.V.
55	O.S. 433/2018 (EVIDENCE) IA/1/2018	06-02-2021	Mudlagiraiah Vs Ganganna	Harikumar.K.H.
56	O.S. 523/2018 (summons to defendent) IA/1/2018 IA/2/2018	06-02-2021	Uma Sathyavathi Vs Venkoba Rao	Jayaram.T.K.
57	EX 80/2018 (STEPS)	06-02-2021	Dena Bank Vs D.N. Raghavendra	Mohammed Afroze Ahamed
58	O.S. 806/2018 (Await Report) IA/1/2018	06-02-2021	Kiran kumar.B.S. Vs Advappa	Kirankumar.B.M.
59	EX 48/2020 (NOTICE)	06-02-2021	Samuel dead by his LRs Kanthamma Vs Boraiah dead by his LRS Parvathamma	Lunkappa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 85/2008 (warrant to accused)		The Manager Vs Venugopal	HVR HLV
2	CrI.Misc.(DVA) 15/2017 (ARGUMENTS) IA/2/2017 IA/3/2017 IA/1/2017		Jayamma Vs M.Kempahanumaiah	S.R.Ramakrishnaiah
3	C.C. 6497/2017 (HEARING)		Kyathasandra Police Station Vs Sagar P.S.	
4	P.C.R. 321/2020 (ORDERS)		Theertha Kumari Vs Kumbaiah D B	L Narasimhamurthy
<u>11.00 AM to 02.00PM</u>				
5	C.C. 1012/2012 (HEARING)		K.Jayasimha Vs G.Gangadhar	SRVG

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 96/1993 (For amendment)		G.V.Thimmegowda Vs G.H.Venkataravanappa	NB
2	O.S. 726/1998 (EVIDENCE)		Mahadevamma Vs Shivalingaiah	
3	O.S. 100/2000 (Objections)		G.Shanthamma Vs T.L.narasimhaswamy	K S G
4	O.S. 644/2008 (HEARING)		T.M.Kamalamma Vs Mahalingaiah	H.G.Narasaraju B.C.Shivakumar
5	O.S. 953/2008 (HEARING)		Lakshamma Vs Narasamma	SS GV
6	O.S. 787/2010 (EVIDENCE)		B.Saraswathi Vs G.Ravi Kumar	N.R. B K L
7	O.S. 239/2015 (STEPS) IA/1/2015		Narasimha Murthy Vs Mayarangamma	A.T.Veeranarayan
8	O.S. 94/2020 (SUMMONS) IA/1/2020		Bytarayappa Vs Basavaraja Aradhya	R Nagesh Rao Gaikwad
9	O.S. 573/2020 (SUMMONS)		state Bank of India Branch Manager Sri Vinselas Lakra Vs Hari Keshava V	Shams Us Tabrez A
10	O.S. 779/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		N Srinivas Babu Vs Lazar Jayaveer	G Nagaraj

Cases listed below are adjourned due to Covid 19

11	O.S. 674/2009 (EVIDENCE)	08-03-2021	Manjunath Vs Jayaram	
12	O.S. 642/2011 (HEARING)	08-03-2021	Nagarathamma Vs Shanthaveeraiah @Shanthaiah	DHR KNH
13	O.S. 534/2012 (HEARING)	08-03-2021	Ganganna Vs C.Umesh	R.Nagesh Rao Gaikwad BKT

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 224/2013 (EVIDENCE) IA/1/2013	08-03-2021	Jayalakshamma Vs Hanumaiah	P.L. Shivaraj Kumar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	C.C. 3381/2019 (BAIL)	12-02-2021	Veereshamurthy.Y.S. Vs Shivanna.S.P.	Raghavendra.S.
2	C.C. 3532/2019 (SUMMONS)	12-02-2021	Shriram Transport Finance Co.Ltd. Vs Suresha.K.S.	J.B.Sannamarappa
3	C.C. 3533/2019 (SUMMONS)	12-02-2021	MS Shriram Transport Finance Co. Ltd., Vs Harish	J.B.Sannamarappa
4	C.C. 3534/2019 (SUMMONS)	12-02-2021	Shriram Transport Finance Co.Ltd. Vs Kantharaju	J.B.Sannamarappa
5	C.C. 3607/2019 (SUMMONS)	12-02-2021	B A Jaishankar Guptha Vs Rajaram patel	D A Rajesha Guptha
6	C.C. 3829/2019 (STEPS)	12-02-2021	Ambarish K Vs Mallikarjunaiah E	H.B. Guru Kiran
7	C.C. 3848/2019 (warrant to accused)	12-02-2021	I.M.Basaveshwara Vs Mohamed Zamrud	N.Mohamed
8	C.C. 3853/2019 (SUMMONS)	12-02-2021	Vinodha. H Vs Ranganatha. M	S.N. Jagadeesh
9	C.C. 4088/2019 (STEPS)	12-02-2021	Lakshmikantha.R. Vs Raghu	Jagadeesha.M.N.
10	C.C. 4517/2019 (STEPS)	12-02-2021	M/s Shriram Transport Finance Co. Ltd., Vs Suma Prasad	Girish H.V
11	C.C. 4603/2019 (SUMMONS)	12-02-2021	V. Prabhakar Vs Madhusudhan	Thippeswamy K.H.
12	C.C. 4830/2019 (SUMMONS)	12-02-2021	Suma.B.L. Vs Akrayali alias Akram Ali	Jagadeesha.M.N.
13	C.C. 5023/2019 (STEPS)	12-02-2021	Chandrashekar K.S. Vs Manjunath N. P.	Gururaja B.A

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 611/2018 (HEARING) IA/1/2018		T.P. Shivakumar Vs Imthiyaz Ahamed	M. Mallikarjunaiah
2	O.S. 374/2019 (HEARING) IA/3/2019 IA/1/2019 IA/2/2019		Gurusiddaiah Vs Siddalingaiah	RAMESH
3	O.S. 636/2019 (HEARING) IA/1/2019		Gangamma Vs O.S. Gurumurthy	G.B Ravishankar
4	O.S. 728/2019 (summons to defendent) IA/1/2019		Haseena Taz Vs Ramaswamy. T.P	K.H. Hari Kumar
5	O.S. 78/2020 (summons to defendent) IA/1/2020		Lakshmiddevamma Vs Chinnathyamma	G.Shashidhara
6	O.S. 85/2020 (summons to defendent) IA/1/2020		Salman Khursheed Vs Chief Secretary	Inayathulla Khan
7	O.S. 686/2020 (summons to defendent) IA/1/2020		Canara Bank Chief Manager Vs Nrupala Simha H N	Jagadeeshappa
8	O.S. 778/2020 (FIRST HEARING) IA/1/2020		Kalamma Vs Lakshmaiah	Gireesh H V
<u>11.00 AM to 02.00PM</u>				
9	O.S. 478/2011 (EVIDENCE)		Lakshamma Vs Bylappa	
10	O.S. 184/2012 (cross of dw)		Hemavathi Vs Gangamma	MBN
11	O.S. 232/2012 (cross of dw)		Poojari Eranna Vs Havina Chikkanna	
12	O.S. 1000/2017 (EVIDENCE) IA/1/2017 IA/2/2017		K.B.Ramakrishnappa Vs C.Shivashankar	Shreedharamurthy.M.S.
13	O.S. 186/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Doddachinnappa Vs Mudlaiah	Basavaraju.R.
14	O.S. 486/2018 (cross of pw) IA/1/2018		Pooja T.C. Vs Shivaprakash.J.	Srinivasa.G.K.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 762/2018 (EVIDENCE) IA/1/2018		Indian Overseas Bank Vs Ranganatha.G.	Harish Babu.M.S
16	O.S. 429/2019 (cross of pw)		H.E.Prakash Vs Basavaraju	Govindaraju.P
17	O.S. 806/2019 (summons to defendent) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secretary Veerashiva Seva Committee	Ramesha. S
18	O.S. 807/2019 (summons to defendent) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hithrakshana Samithi Vs The Secretary Veerashiva Seva Committee	Rameha. S
19	O.S. 808/2019 (summons to defendent) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secretary Veerashiva Seva Committee	Ramesha. S
20	O.S. 809/2019 (summons to defendent) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secretary Veerashiva Seva Committee	Ramesha. S
21	O.S. 810/2019 (summons to defendent) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secretary Veerashiva Seva Committee	Ramesha. S
22	O.S. 811/2019 (Written statement and objection) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secretary Veerashiva Seva Committee	Ramesha. S
23	O.S. 812/2019 (summons to defendent) IA/1/2019		The Tumakuru Jilla Kolageri NIVASIGALA HITHARAKSHANA SAMITHI Vs The Secretary Veerashiva Seva Committee	Ramesha. S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	O.S. 813/2019 (summons to defendent) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secretary Veerashiva Seva Committe	Ramesha. S
25	O.S. 814/2019 (summons to defendent) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala hitharakshana Samithi Vs The Secretary Veerashiva Seva Committee	Ramesha. S
26	O.S. 815/2019 (summons to defendent) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secretary Veerashiva Seva Committee	Ramesha. S
27	O.S. 816/2019 (summons to defendent) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secretary Veerashiva Seva Committee	Ramesha. S
28	O.S. 817/2019 (summons to defendent) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secretary Veerashiva Seva Committee	Ramesha. S
29	O.S. 818/2019 (summons to defendent) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secrtary Veerashiva Seva Committee	Ramesha. S
30	O.S. 819/2019 (summons to defendent) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secretary Veerashiva Seva Committee	Ramesha. S
31	O.S. 820/2019 (summons to defendent) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secretary Verashiva Seva Committee	Ramesha. S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
32	O.S. 825/2019 (summons to defendent) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secretary Veerashiva Seva Committee	Ramesha. S
33	O.S. 826/2019 (summons to defendent) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secretary Veerashiva Seva Committee	Ramesha. S
34	O.S. 827/2019 (summons to defendent) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secretary Veerashiva Seva Committee	Ramesha. S
35	O.S. 828/2019 (summons to defendent) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secretary Veerashiva Seva Committee	Ramesha. S
36	O.S. 829/2019 (summons to defendent) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secretary Veerashiva Seva Committee	Ramesha. S
37	O.S. 830/2019 (summons to defendent) IA/1/2019		The Tumakuru Jilla Kolageri Nivasigala Hitharakshana Samithi Vs The Secretary Veerashiva Seva Committee	Ramesha. S
Cases listed below are adjourned due to Covid 19				
38	Civil Misc 10/2017 (Enquiry)	29-01-2021	T.R.Rangaswamy Vs Abdul Khadar	K.N.Rajashekhar
39	EX 34/2019 (STEPS)	04-02-2021	M/S Shriram Chits (Karnataka) Pvt. Ltd., Vs Ugresh	Thippeswamy K.H.
40	EX 57/2019 (STEPS)	04-02-2021	M/S Shriram Chits (K) Pvt., Ltd., Vs Pavithra B.A.	Gowrishankar Beerasandra Gangadharaiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11.00 AM to 02.00PM</u>		
1	C.C. 1024/2016 (EVIDENCE)		Sacred Hear Souharada Credit Co operative Vs G.B.Dayanand	
2	C.C. 122/2017 (cross of pw)		G.Thimmaiah Vs Lakshmi Prasad.T.B.	T.H.Lokesh
3	C.C. 2386/2017 (ARGUMENTS)		H.D.Manjunatha Vs Paul Dinakar	G.V.Ravi

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 4/2008 (NOTICE)		Muniyamma Vs H.G.Rangaswamy	TGR HGR
2	O.S. 255/2008 (Cross of P.W)		K.L.Ugregowda Vs Shobhe Nagaraj	KSV BGH
3	O.S. 341/2009 (EVIDENCE)		Gangaiah Vs Chikkarudraiah	K H H
4	O.S. 297/2012 (EVIDENCE)		M.P. Sarvamangala Vs Puttanarasaiah	
5	O.S. 442/2012 (ORDERS) IA/1/2012		Smt.Gangamma Vs Sri. Puttagangaiah	T.N.Gururaja
6	O.S. 651/2014 (NOTICE) IA/1/2014		Vajramma Vs Puttaiah	S.Prabhudeva
7	O.S. 910/2014 (EVIDENCE) IA/1/2014		Kempamma Vs Bommegowda	Basavaraju
8	O.S. 855/2017 (NOTICE) IA/1/2017		Ibrahim Sab Vs Ameer Jan	K.S.Jaganatha
9	O.S. 53/2018 (NOTICE) IA/1/2018 IA/2/2018		Narasamma Vs Byatarayappa	Rajanna
10	O.S. 431/2018 (SUMMONS) IA/1/2018		N.Sriramaiah Vs Udayakumar.G.L.	Shankar.S.
11	O.S. 485/2018 (EVIDENCE) IA/1/2018		Shaffi Ulla Khan Vs Noorulla Khan	Venkateshappa V.R.
12	O.S. 678/2018 (HEARING) IA/1/2018 IA/2/2018		Nanjundaiah.S. Vs Lalitha	Shivakumar.K.S.
13	O.S. 883/2018 (HEARING) IA/1/2018		Pushpalatha Vs Prasannakumar	Srinivas Murty
14	O.S. 391/2019 (summons to defendent) IA/3/2019 IA/1/2019 IA/2/2019		Lakshamma Vs K.R.Lakshamma	S. RAJANNA

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15	O.S. 445/2020 (summons to defendent)		State Bank of India Vs Chandrika T V	Mohamed Afroze Ahamed
16	O.S. 477/2020 (summons to defendent) IA/1/2020		Harshitha H Vs Hanumantharayappa	B Somashekhara
17	O.S. 626/2020 (ORDERS) IA/1/2020 IA/2/2020 IA/3/2020		Rajanna Vs Nagaraju	Bendre Kumar T
18	O.S. 734/2020 (summons to defendent) IA/1/2020		Praveena K S Vs R G Ramachar since dead by his LRs Gayathri	C S Kumarswamy
19	O.S. 777/2020 (HEARING) IA/1/2020 IA/2/2020		Kavyashree M Vs Ramaiah	Jayarangappa
AWAIT FURTHER ORDERS				
20	O.S. 663/1996 (ORDERS)		Chikkanna Vs Dalappa	HVR SS
Cases listed below are adjourned due to Covid 19				
21	O.S. 271/2008 (NOTICE)	22-01-2021	The Secretay Vs Annapoornamma-Dead	MSK
22	O.S. 1127/2010 (NOTICE)	22-01-2021	Thontadarya Vs Chandrappa	P.Shivananjappa B.C.Shivakumar
23	O.S. 760/2015 (Cross of P.W)	22-01-2021	Ravi.K.P. Vs G.Nagesh	N.Natesh
24	O.S. 213/2017 (EVIDENCE) IA/1/2017	22-01-2021	Lakshamma.C. Vs Lakshamma	T.N.Narayanaswamy
25	O.S. 831/2017 (EVIDENCE) IA/1/2017	22-01-2021	Vimalamma Vs Narasimhaiah	H.B.Gurukiran
26	O.S. 982/2018 (STEPS) IA/1/2018 IA/2/2018	22-01-2021	Lakshamma Vs Bhagyamma	S.c.Ramachandra
27	O.S. 51/2019 (HEARING) IA/1/2019 IA/2/2019	22-01-2021	Sangameshwaraiah Vs Gangappa	K.H. Hari Kumar

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28	O.S. 493/2019 (STEPS)	22-01-2021	Canara Bank Vs Javeed Beig	S.R. Venugopal
29	EX 101/2019 (NOTICE)	22-01-2021	M/s. Margadarsi Chits (K) Pvt Ltd Vs Y.D. Hanumanthaiah	K. Naveen Nayak
30	O.S. 552/2019 (EVIDENCE)	22-01-2021	Padma Vs Dasappa	S. Puttarajanna
31	P and SC 4/2019 (SUMMONS) IA/1/2019	22-01-2021	A.R.Susheela Vs Nil	Giridhara C.K.
32	O.S. 470/2020 (summons to defendent) IA/1/2020	22-01-2021	Shivananjamma Vs Boregowda	B Shivakumar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 1811/2012 (NOTICE)		Hebbur Police Station Vs Gangaraju	A.P.P.
2	C.C. 3505/2013 (Objections)		Hebbur Police Vs Mohana	
3	P.C.R. 698/2016 (Enquiry)		T.M.N.Raju Vs T.R.Venkatesh Babu	E.Hanumantharayappa
4	C.C. 5891/2016 (STEPS)		Meera Krishnamurthy Vs Vishwa Vijeha chits (K)	
5	C.C. 6447/2017 (STEPS)		Prajwal Yadav.R. Vs Nagaraj	K.B.Chandrachuda
6	C.C. 6448/2017 (STEPS)		Prajwal yadav.R. Vs Nagaraj	K.B.Chandrachuda
7	CrI.Misc. 93/2020 (SUMMONS)		Lakshminarayana Vs The Deputy Thasildar	L Navayad
8	CrI.Misc. 94/2020 (SUMMONS)		Lakshminarayana Vs The Deputy Tahsildar	Navayavd
9	CrI.Misc. 109/2020 (SUMMONS)		Nanjamma Vs Tumkuru city Corporation	A C Mamatha
10	C.C. 1344/2020 (NOTICE)		Chandra Rao Vs Shubha Dhayini	Mahesh P
11	CrI.Misc. 239/2020 (SUMMONS)		Nayeem Unnisa Vs The Thasildar	Palakshaiah C
12	CrI.Misc. 240/2020 (SUMMONS)		Hafeez Ulla Khan Shirani Vs Tahasildar	Palakshaiah C
13	C.C. 1987/2020 (summons to accused)		Hebbur Police station Vs Praveen Kumar H N	APP
14	CrI.Misc. 485/2020 (APPEARANCE OF ACCUSSED)		Hanumanthegowda Vs The Deputy Tahsildar	H N Thammaiah
15	CrI.Misc. 581/2020 (FIRST HEARING)		Sharadamma Vs The Deputy Tahsildar	L Narayana

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16	Crl.Misc. 588/2020 (FIRST HEARING)		Saroja Alias Sarojamma Vs The Deputy Tahasildar	L Narayana
17	Crl.Misc. 589/2020 (NOTICE)		Saroja Alias Sarojamma Vs The Deputy Tahasildar	L Narayana
18	C.C. 4046/2020 (summons to accused)		Hebbur Police Station Vs Dhananjaya	APP
19	C.C. 4047/2020 (summons to accused)		Hebbur Police Station Vs Aman Deep Sing Alias Aman Deep Sing	APP
20	Crl.Misc. 158/2020 (ORDERS)		Akkamma Vs The Deputy Tahasildar	L T Govindaiah
21	Crl.Misc. 399/2020 (EVIDENCE)		T Rangappa Vs The Deputy Thasildar	K N Basavaraju
22	Crl.Misc. 583/2020 (FIRST HEARING)		Ravikumar M C Vs The Deputy Tahsildar	Basavaraju K N
Cases listed below are adjourned due to Covid 19				
23	C.C. 3047/2012 (NOTICE)	23-01-2021	Hebbur P.S. Vs Abdul Khadar	A.P.P.
24	C.C. 3479/2012 (warrant to accused)	23-01-2021	Hebbur Police Station Vs Shivalingaiah	A.P.P.
25	C.C. 3566/2012 (warrant to accused)	23-01-2021	Hebbur Police Station Vs Jagadeesha	A.P.P.
26	C.C. 661/2014 (SUMMONS)	23-01-2021	Hebbur Police Vs Rajanna	
27	C.C. 663/2014 (summons to witness)	23-01-2021	Hebbur Police Vs Nagaraja	
28	C.C. 2538/2014 (summons to witness)	23-01-2021	Hebbur Police Station Vs Honursab	
29	C.C. 5744/2014 (summons to witness)	23-01-2021	Hebbur PS Vs Suresh .D.B.	
30	C.C. 5921/2014 (HEARING)	23-01-2021	Hebbur PS Vs Mohammed	

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31	C.C. 6512/2014 (HEARING)	23-01-2021	Hebbur PS Vs Shakuntala	
32	C.C. 4413/2014 (SUMMONS)	23-01-2021	Hebbur P.S. Vs Ramesh	APP
33	C.C. 4774/2016 (summons to withness)	23-01-2021	Hebbur PS Vs Narayanappa	
34	C.C. 4882/2016 (warrant to accused)	23-01-2021	Hebbur Police Vs Ravi.M.L	
35	C.C. 5110/2016 (EVIDENCE)	23-01-2021	Gangaraju alas Raju Vs Mohammed Farooq	
36	C.C. 5806/2016 (summons to withness)	23-01-2021	Jayanagara Police Vs Sharada	
37	C.C. 5810/2016 (warrant to accused)	23-01-2021	Hebbur police Vs Naveen alias Naveen	
38	C.C. 5812/2016 (summons to withness)	23-01-2021	Hebbur Police Vs Krishna	
39	C.C. 7064/2016 (summons to withness)	23-01-2021	Hebbur Police Vs Ravikumar	
40	C.C. 399/2017 (summons to accused)	23-01-2021	Rudresh.T.N. Vs Girish.D.	C.,S.Vijyakumar
41	C.C. 400/2017 (summons to accused)	23-01-2021	Rudresh.T.N. Vs Girish.D.	C.S.Vijyakumar
42	P.C.R. 319/2017 (Enquiry)	23-01-2021	Abdul Ghani.T.R. Vs Zaheed alias Syed Zaheed	A.C.Mamatha
43	C.C. 4035/2017 (SUMMONS)	23-01-2021	Hebbur Ps Vs Darshan alias Sharthkumara	
44	C.C. 6449/2017 (STEPS)	23-01-2021	Prajwal Yada.R. Vs Nagaraj	K.B.Chandrachuda
45	C.C. 353/2018 (FOR PLEA)	23-01-2021	Hebbur Police Station Vs Chidanandachar	
46	C.C. 4274/2018 (warrant to accused)	23-01-2021	Sri Ravikumara Vs Gururaj G alias Appi	Ramesha

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47	C.C. 1671/2019 (summons to accused)	23-01-2021	Jayanagara Police Station Vs Sikhandar	APP
48	C.C. 3249/2019 (summons to accused)	23-01-2021	Hebbur Police Station Vs Harshavardha	Hebbur PS
49	C.C. 4994/2019 (summons to accused)	23-01-2021	Jayanagara Police Station Vs Sikandar alias Beta	APP
50	Crl.Misc. 639/2019 (NOTICE TO RESPONDENT)	23-01-2021	Chennegowda Vs Depurty Tahasildar	S.Mukundar
51	C.C. 5689/2019 (summons to accused)	23-01-2021	Hebbur Police Station Vs Byregowda	APP
52	C.C. 2032/2020 (summons to accused)	23-01-2021	Hebbur Police station Vs Sathisha	APP
53	Crl.Misc. 554/2020 (FIRST HEARING)	23-01-2021	Hebbur Police Station Vs Rajashekharaiiah	APP